

neering or Technology or equivalent qualification like Graduateship Examination of Indian Institution of Industrial Engineering etc and four years relevant working experience in organisations of repute.

Admissions are on the basis of test, interview and aptitude for research

**(ii) Internal Candidates**

Relaxation upto 5% Marks in the minimum requirement of 60% having the qualification of degree in Engineering/Technology

(b) No But, Academic Council and Board of Governors are empowered to relax minimum qualifications

(c) and (d) On the basis of the information furnished by the Institute, it is observed that no irregularity has been committed in the matter of admission of candidates to the said courses. It is, therefore, not considered necessary to institute any inquiry into the matter

**Textile Modernisation Fund**

1012 SHRI KASHIRAM RANA Will the Minister of TEXTILES be pleased to state

(a) Whether the Government have proposed Rs 750 crore textile modernisation fund scheme to help the sick mills,

(b) if so, the steps Government propose to take to revive the sick textile mills,

(c) whether the Government have decided to discontinue this scheme; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) A Textile Modernisation fund with a corpus of Rs. 750 crores was set up w.e.f 1.8.1986 for 5 years to meet the modernisation requirements of the textile mills.

(b) Government has set up a Nodal Agency to evolve and implement packages for the revival of closed/sick textile mills found to be viable. Government has also set up a Board for Industrial and Financial Reconstruction (BIFR) to determine and enforce the preventive, ameliorative and remedial measures for the revival of sick industrial units

(c) and (d) While IDBI does not propose to formally increase the corpus at this stage, the financial institutions would continue to sanction modernisation assistance under TMFS to textile units as part of their normal operations

**Reduction of Rice Quota of West Bengal**

1013 SHRIMATI GEETA MUKHERJEE  
SHRI MULLAPPALLY RAMACHANDRAN

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) whether it is a fact that the rice quota to West Bengal was cut down by the Centre from the month of December, 1990; and

(b) if so, the details and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) and (b) Rice allotment for West Bengal was increased

to 94,000 tonnes by additional allocation for the month of September, 1990 to meet the increased demand on account of festival season. Subsequently, allocation to this State, as also to several other States, has been reduced keeping in view the need to conserve the stocks during the months when open market availability has improved due to arrival of paddy in the market.

[*Translation*]

### Indian Wool Industry

1014. PROF. RASA SINGH RAWAT: Will the Minister of TEXTILES be pleased to state:

(a) whether Indian Wool Industry is

feared to be ruined by the Government's free import policy;

(b) if so, the steps being taken by the Government to encourage the domestic wool and wool industry; and

(c) the cash incentives given for the export of carpets at present?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) No, Sir.

(b) Does not arise.

(c) At present, the following cash compensatory support is given for the export of carpets:-

<i>Sl. No.</i>	<i>Description of the export product</i>	<i>Rate of CCS as percentage of FOB value</i>
1.	Woolen Carpets (other than machine made)	
(i)	FOB value above Rs. 650/- per sq. mtr.	18
(ii)	FOB value above Rs. 250/- but upto Rs. 650/- per sq. mtr.	15
(iii)	FOB value upto Rs. 250/- per sq. mtr.	8
2.	Machine-made carpets (having wool content more than 20%)	5

[*English*]

### Discrepancies in Safdarjung Hospital

1015. SHRI D. M. PUTTE GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Minister has recently paid a surprise visit to Safdarjung Hospital at New Delhi;

(b) if so, the details of the discrepancies found;

(c) whether the patients in the hospital do not get proper treatment and medicines; and

(d) if so, the corrective steps the Government propose to take to improve the functioning of the hospital?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) Yes, Sir. On 26.11.1990.